

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 128 of 2015 & IA No. 203 of 2015  
APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015 AND  
APPEAL NO. 60 OF 2017**

**Dated : 26<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 128 of 2015 & IA No. 203 of 2015**

**Samalkot Power Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Sadapurna Mukherjee  
Ms. Madhavi Agrawal  
Ms. Shally Bhasin

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Ms. Ranjitha Ramachandran for R-2  
  
Mr. Apoorva Misra  
Ms. Himangini Mehta for R-3

**APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015**

**M/s. Spectrum Power Generation Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
  
Mr. M. G. Ramachandran, Sr. Adv.

**APPEAL NO. 60 OF 2017**

**Power Grid Corporation of India Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
  
Mr. Apoorva Misra  
Ms. Himangini Mehta for R-2  
  
Mr. Matrugupta Mishra for R-4

**ORDER**

Heard learned counsel for the Appellants and Respondent – Power Grid at length.

Having regard to the facts and circumstances wherein non-availability of gas was the main problem, we are of the opinion that parties can sit across the table and consider some amicable settlement, if possible. We also direct Respondent – Power Grid who also has filed cross appeal, to take initiative in this regard and make all efforts to have conciliation talks among the parties.

List the matter for further hearing on **10.07.2019**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**